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NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.S.P. No. 1074/(MAH)/2017
I.A. No. 78/2017

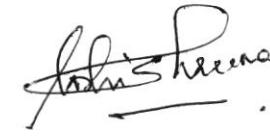
CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.02.2018

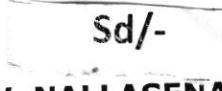
NAME OF THE PARTIES: Jaykay Finholding (India) Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

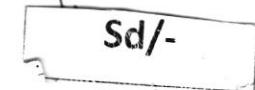
S. No.	NAME	DESIGNATION	SIGNATURE
1.	Ms. FERESHTE D. SETHNA Ms. SHREEMA DOSHI Ms. KAMEELA DILER MR. SAGAR SARIN i/b. DMD ADVOCATES Advocates for the Petitioner Companies		

ORDER
IA 78/2017 IN CSP 1074/230-232/NCLT/MB/MAH/2017

At request of the parties, list this matter on 21.2.2018.


Sd/-

V. NALLASENAPATHY
Member (Technical)


Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)